

(b) and (c). The following important suggestions have been made:

(i) It should be permissible to appoint Inspector of Police also as Special Police Officer under the Act.

(ii) The mandatory provision for the presence of a woman witness of the locality for search without warrant under subsection (1) of Section 15, may be removed.

(d) The suggestions are under consideration.

Rihand Dam Project

*1142. **Shri Vidya Charan Shukla:** Will the Minister of Home Affairs be pleased to state:

(a) what is the result of the consideration by the Central Zonal Council of the question of distribution of power generated from the Rihand Project between Uttar Pradesh and Madhya Pradesh; and

(b) by what time this matter is expected to be resolved?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The matter has been included as an item in the agenda of the next meeting of the Central Zonal Council which is expected to be held in the near future.

Tripura Territorial Council Accounts

*1143. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether the accounts of the Tripura Territorial Council have been audited; and

(b) if so, whether the audit report would be published?

The Minister of Home Affairs (Shri G. B. Pant): (a) The Tripura Territorial Council is a body corporate and its accounts are audited by the Accountant General, Assam. It has been ascertained from the Council that its accounts for the period from the 18th September, 1957, to the 31st

May, 1958, were audited last year and the accounts for the period from the 1st June, 1958, to the 30th November, 1959, are at present under audit.

(b) It is for the Council to decide whether the audit reports should be published or not.

Foreign Exchange

*1144. **Shri Rameshwar Tanti:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government are considering the question of relaxing foreign exchange restrictions to encourage travel by Indian tourists; and

(b) if so, what is the decision of the Government in this regard?

The Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) The question does not arise.

Disease in Paddy Fields of Andaman

*1145. **Sardar A. S. Saigal:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that in the Andamans stem borer had attacked a large area in the best paddy producing region in the Port Blair area during the last year and this year;

(b) if so, the estimated amount of damage to paddy crop; and

(c) the action taken by Government to control the spread of the disease?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) An area of 93 acres during the last year and 108 acres this year was attacked by stem borer.

(b) It is not possible to make estimate of damage at present as paddy crop is still growing.

(c) A plant protection scheme is already in operation under the second five year plan to control infestation of